

## Annexure-1

Name of the Corporate Debtor	PIONEER GAS POWER LIMITED	Date of Commecement of CIRP	12.01.2024
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List of Creditors as on 06.06.2024

List of Secured Financial Creditors belonging to any Class of Creditors

Amount in Rs.

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
<b>Total</b>			0.00	0.00		0	0		0	0	0	0	0		



Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory  
for Bright Star Resolution Professionals LLP,  
Resolution Professional of M/s. Pioneer Gas Power Limited.  
Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072  
Date: 06.06.2024

